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**(2025) 10 SH CK 0021**

**Sikkim HC**

**Case No:** Writ Petition(C) No. 53 Of 2025

Ram Bahadur Thapa

APPELLANT

Vs

Project Manager,  
National Highways And  
Infrastructure  
Development  
Corporation Ltd. And  
Others

RESPONDENT

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**Date of Decision:** Oct. 28, 2025

**Citation:** (2025) 10 SH CK 0021

**Hon'ble Judges:** Meenakshi Madan Rai, J

**Bench:** Single Bench

**Advocate:** Prमित Chettri, Gita Bista, Thinlay Dorjee Bhutia

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**Judgement**

Meenakshi Madan Rai, J

Learned Counsel Ms. Gita Bista enters appearance for the Respondent No.1 today.

None present for the Respondent No.2, although Registry reports that Notice was "delivered".

Let Counter-Affidavit be filed within four weeks<sup>TM</sup> and Rejoinder thereto, two weeks<sup>TM</sup> thereafter.

List on 02-12-2025.